


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.11.2021

Cases	Total pendency at the beginning of November, 2021 (Civil-Criminal)	Institution during the month of November, 2021 (Civil - Criminal)	Total disposal during the month of November, 2021 (Civil- Criminal)	Pendency at the end of November, 2021 (Civil- Criminal)
1. WRIT PETITION	95 02	08 -	07 -	96 02
2. APPEAL	24 19	01 02	01 03	24 18
3. RSA	15 -	- -	01 -	14 -
4. FAO	04 -	- -	- -	04 -
5. CONTEMPT	01 -	01 -	01 -	01 -
6. MISC.CASES	- 04	-- -	-- --	- 04
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	- -	- -	- -
10. BAIL APPLICATION	- -	- --	- --	- -
11. MAC APPEAL	13 -	- -	01 -	12 -
12. REVIEW	01 -	-- -	-- -	01 -
13. REVISION	04 09	-- -	-- 01	04 08
14. MAT APPEAL	01 -	-- --	- -	01 -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- -	- -	- -	- -
17. ARBITRATION PETITION/APPEAL	07 -	- -	02 --	05 -
18. S.A.O.	- -	-- -	- -	- -
19. REFERENCE	-- -	-- --	-- -	-- -
20. C.O.	03 -	- -	- -	03 -
21. TAX APPEAL	02 -	- -	-- -	02 -
22. Ex.P.	- -	-- -	- -	- -
23. SP.APPEAL	- -	-- -	- -	- -
GRAND TOTAL	170 34	10 02	13 04	167 32

DEPUTY REGISTRAR (Judl.)

Prepared by:

 Assistant Registrar
 High Court of Sikkim
 Gangtok

Verified by:

 High Court of Sikkim
 Gangtok

